

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1213
ANSWERED ON:21.03.2012
RECOGNISED AND UNRECOGNISED SCHOOLS AND COLLEGES
Shukla Shri Balkrishna Khanderao Balu Shukla

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of recognised and unrecognised schools and colleges in the country;
- (b) the State-wise details of the action being taken by the Government against the unrecognised schools and colleges; and
- (c) the number of aided and unaided schools and colleges in the country, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (c): State wise number of recognised, aided and unaided schools and colleges in the country is available at the web-site of the Ministry namely mhrd.gov.in but data regarding unrecognised schools and colleges is not centrally maintained.

(b): The subject 'Education' comes under the concurrent list of the Constitution. Section 18(1) of the Right of Children to Free and Compulsory Education Act, 2009 (RTE), which became operative from 1st April, 2010, mandates that no school other than a school established, owned or controlled by the appropriate government or the local authority, shall, after the commencement of the Act, be established or function, without obtaining a certificate of recognition from such authority, as may be prescribed. Section 18(2) of the RTE Act lays down that no such recognition shall be granted to a school unless it fulfils norms and standards specified under section 19 of the RTE Act. Section 19(2) of the RTE Act further provides that where a school established before the commencement of this Act does not fulfill the norms and standards specified in the schedule to this Act, it shall take steps to fulfill such norms or standards at its own expenses, within a period of three years from the date of such commencements. State Governments have been apprised of the provisions of the RTE Act in the meetings held with State Education Ministers and Secretaries.